



018235

THE HIGH COURT OF KERALA

Ernakulam-682031

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Date: 21-02-2019

No: C5-15230/2019

OFFICIAL MEMORANDUM

Sub: Deputation to various bodies under Kerala State Legal Services Authority –

Applications called for – Reg.

Ref: Notification No.02 of 2019 dated 12/02/2019 of the Kerala State Legal Services Authority.

Copy of the reference cited is forwarded herewith to the undermentioned officers who are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The periods of all deputations in the service of the applicant with the corresponding bodies should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of a substitute/fresh hand in the event of deputation.

The applications should be accompanied with the Bio-data, NOC, Statement under Rule 144, Part I, KSRs and duly filled pro forma attached herewith, so as to reach this Office on or before 05/03/2019.

(By Order)



Beena Devi K.
Assistant Registrar

Enclosure: 1. Copy of reference cited
2. Pro forma

To

All District Judges

All Chief Judicial Magistrates

✓ The IT Section, High Court (for publishing in the High Court website)

21/2/19

Note:- Reply shall be addressed to the Registrar (Subordinate Judiciary) or can also be sent to Fax No. shown above.



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
Tele/ Fax: 2396717, e-mail: kelsakerala@gmail.com, Website: www.kelsa.nic.in

5003/D/2018/KeLSA

12.02.2019

NOTIFICATION NO.2 OF 2019

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **16.03.2019**.

Office of the Kerala State Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Assistant	3	Ernakulam	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.
2	Driver	1	Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

Office of the ADR Centre, High Court

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Assistant	2	Ernakulam	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government with L.L.B.
2	Driver	1	Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

Office of the District Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Section Officer	4	Thodupuzha, Palakkad, Kalpetta, Kottayam	By deputation from the category of Section Officer of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government with L.L.B.
2	Clerk cum Typist	5	Kollam, Alappuzha, Pathanamthitta, Thodupuzha, Kasaragod	By deputation from the category of Typist Gr.II in the Law Department or similar category of officers from any other subordinate services.
3	Office Attendant	1	Thrissur	By deputation from the category of Office Attendant in the Law Department or from similar category of officers from any other subordinate service.

Office of the Taluk Legal Services Committee

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Secretary	2	Vythiri, Muvattupuzha	By deputation from the category of Legal Assistant Gr.II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.
2	Clerk cum Typist	11	Neyyattinkara, Thrissur, Pathanapuram, Kottayam, Changanassery, Chavakkad, Mukundapuram, Eranad, Vythiri, Kannur, Kasaragod	By deputation from the category of Typist Gr.II in the Law Department or similar category of officers from any other subordinate services.

Office of the ADR Centre, District Level

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Clerk	7	Ernakulam, Kasaragod, Thiruvananthapuram, Pathanamthitta, Thodupuzha, Palakkad, Kalpetta	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government with L.L.B.
2	Office Attendant	3	Palakkad, Kozhikode; Kalpetta	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.



K. Sathyan
K. Sathyan
Member Secretary
(District Judge)

Pro forma

<i>Name & Designation</i>	<i>Date of entry in service</i>	<i>Details of previous Deputation if any</i>	<i>Grounds</i>

Place:

Date:

**(Signature)
Name of applicant**